

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 26 of 2018

IN THE MATTER OF:

Ghaziabad Development AuthorityAppellant

Vs.

Competition Commission of India & Anr.Respondents

Present:

For Appellant: Mr. Vaibhav Gaggar, Ms. Neha Mishra and Ms. Aayushi Sharma, Advocates.

For Respondents: Mr. Dinesh Kumar, Advocate for R-2.
Mr. Rajshekhar Rao, Mr. Balaji Subramanian,
Mr. Karthik Sundar and Ms. Ishani Banerjee, Advocates
for R-CCI

With

Compensation Application (AT) No. 01 of 2018

IN THE MATTER OF:

Satyendra Singh & Anr.Appellants

Vs.

Ghaziabad Development Authority & Anr.Respondents

Present:

For Appellants: Mr. Dinesh Kumar, Advocate

For Respondents: Mr. Vaibhav Gaggar, Ms. Neha Mishra and Ms. Aayushi Sharma, Advocates.
Mr. Rajshekhar Rao, Mr. Balaji Subramanian,
Mr. Karthik Sundar and Ms. Ishani Banerjee,
Advocates for R-CCI.

ORDER

18.09.2019: Due to paucity of time these matters could not be taken up.

Post these appeals for 'hearing' on **18th October, 2019** at **2.00 P.M.** on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/md